



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,1st October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-I AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE M.R.
PATHAK WILL SIT AFTER RISING OF THIS
BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/162/2021 FIXED	THE UNION OF INDIA AND 4 ORS Versus M/S KESHARI INDUSTRIES	SC, GST MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
	WITH			
2	WA/163/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S TOPCEM INDIA	MR. S C KEYAL	DR. A SARAF FOR CAVEATOR
	WITH			
3	WA/170/2021	THE UNION OF INDIA AND 2 ORS Versus M/S DIGBOI CARBON PV. LTD.	MR. S C KEYAL MS. P DAS	MR. A DAS
	WITH			
4	WA/180/2021	THE UNION OF INDIA AND ANR Versus PAN PARAG INDIA LTD.	SC, GST MR. S C KEYAL	
	WITH			
5	WA/186/2021	THE UNION OF INDIA AND ANR Versus ASSAM CARBON PRODUCTS LIMITED	SC, GST MR. S C KEYAL	
	WITH			
6	WA/201/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BRAHMAPUTRA CARBON LTD	MR. S C KEYAL	MR. A DAS
	WITH			
7	WA/202/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S JUMBO PACKAGING INDUSTRIES	MR. S C KEYAL	
	WITH			
8	WA/203/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S BARAK ALLOY	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA

9	WITH WA/204/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S OZONE AYURVEDICS	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
10	WITH WA/205/2021	THE UNON OF INDIA AND ANR Versus ASSAM CARBON PRODUCTS LIMITED	MR. S C KEYAL	
11	WITH WA/206/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S SHANDAR PAINTS INDUSTRY(UNIT-II)	MR. S C KEYAL	
12	WITH WA/207/2021	THE UNION OF INDIA AND 2 ORS. Versus K.D CEMENTS	MR. S C KEYAL	
13	WITH WA/208/2021	THE UNION OF INDIA AND 4 ORS Versus BULLAND CEMENT PVT LTD	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
14	WITH WA/209/2021	THE UNION OF INDIA AND 3 ORS. Versus PRAG ELECTRICALS PVT LTD	MR. S C KEYAL	
15	WITH WA/210/2021	THE UNION OF INDIA AND 2 ORS. Versus K. D COKES	MR. S C KEYAL	
16	WITH WA/211/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S PURBANCHAL CEMENT LTD. E	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
17	WITH WA/212/2021	THE UNION OF INDIA AND ANR Versus M/S INDIA CARBON LTD.	MR. S C KEYAL	
18	WITH WA/213/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S GUWAHATI CARBON LIMITED	MR. S C KEYAL	MR. A DAS
19	WITH WA/219/2021	THE UNION OF INDIA AND 2 ORS. Versus NORTH EAST ROOFING (P) LTD.	MR. S C KEYAL	
20	WITH WA/220/2021	THE UNION OF INDIA AND 5 ORS. Versus OZONE PHARMACEUTICALS LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
21	WITH WA/221/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S KAMLANG SAW AND VENEER MILLS PVT. LTD.	MR. S C KEYAL	
22	WITH WA/222/2021	THE UNION OF INDIA AND ANR. Versus M/S NEW AGE PETCOKE PVT. LTD	MR. S C KEYAL	
23	WITH WA/223/2021	THE UNION OF INDIA AND 2 ORS. Versus ASSAM ROOFING LIMITED A	MR. S C KEYAL	

24	WITH WA/224/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S OZONE AYURVEDICS, UNIT- II	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA MRS N GOGOI
25	WITH WA/225/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S JSVM PLYWOOD INDUSTRIES LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
26	WITH WA/226/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S GATTANI POLYMERS	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
27	WITH WA/227/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S JUMBO ROOFING AND TILES	MR. S C KEYAL	
28	WITH WA/230/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S AHINSHA CHEMICALS LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
29	WITH WA/231/2021	UNION OF INDIA AND 2 ORS. Versus KAMAKHYA PLASTICS PVT. LTD. F	MR. S C KEYAL	
30	WITH WA/232/2021 CAVT. NO. 04782/021,	THE UNION OF INDIA AND 2 ORS. Versus MODI MUNDIPHARMA BEAUTY PRODUCTS PVT. LTD.	MR. S C KEYAL	DR. A SARAF (FOR CAVEATOR) MR. P BARUAH (FOR CAVEATOR) MR. Z ISLAM (FOR CAVEATOR) MR S J SAIKIA (FOR CAVEATOR) MR. N N DUTTA (FOR CAVEATOR)
31	WITH WA/233/2021	THE UNION OF INDIA AND 3 ORS Versus M/S BARAK VALLEY CEMENTS LTD.	MR. S C KEYAL	
32	WITH WA/234/2021	THE UNION OF OF INDIA AND 2 ORS Versus CENT PLY	MR. S C KEYAL	
33	WITH WA/235/2021	THE UNION OF INDIA AND 3 ORS Versus M/S BARAK ISPAT PVT LTD	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
34	WITH WA/242/2021	THE UNION OF INDIA AND ANR. Versus M/S K. D IRON AND STEEL CO. E	MR. S C KEYAL	
35	WITH WA/243/2021	THE UNION OF INDIA AND 2 ORS. Versus CEMENT INTERNATIONAL LTD. F	MR. S C KEYAL	
36	WITH WA/244/2021	THE UNION OF INDIA AND 3 ORS.. Versus M/S PCL CEMENT AND PIPE INDUSTRIES F	MR. S C KEYAL	
37	WITH WA/245/2021	THE UNION OF INDIA AND ANR. Versus UPPER ASSAM PETROCOKE PVT. LTD E	MR. S C KEYAL	

38	WITH WA/246/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S RIVER VALLEY CORPORATION,	MR. S C KEYAL
39	WITH WA/6439/2021 (Filing Number)	THE UNION OF INDIA AND 3 ORS. Versus M/S JOYSHREE POWEROL	MR. S C KEYAL
40	WITH WA/7598/2021 (Filing Number)	THE UNION OF INDIA AND 2 ORS. Versus PDP STEEL LTD. B	MR. S C KEYAL

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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021
8)	MR. D BORAH	04-10-2021	To	06-10-2021
9)	MS J KALITA	04-10-2021	To	05-10-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.JUSTICE
M.R. PATHAK**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
15	WP(C)/5199/2021 B/O	SAKI MIYA @ SOFI MIYA Versus THE UNION OF INDIA AND 5 ORS.	MR N AHMED MR N ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ADMISSION</u>				
16	WP(C)/1799/2021 FIXED, WITH LCR	MUSSTT TOZIRON NISHA @ MUSSTT TOZIRON NESSA Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR N RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
17	PIL/74/2018 FIXED	SWATI BIDHAN BARUAH Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	GA, ASSAM MR. D P BORAH SC- HEALTH AND FAMILY WELFARE DEPTT. MS. D BORAH, SC-HEALTH AND FAMILY WELFARE DEPTT. ASSTT.S.G.I.
18	WP(C)(Suo Moto)/2/2019 FIXED, WITH LCR	X X X X Versus IN RE - SMT. SAYA RANI DEBNATH	MR. U K NAIR, SC, GHC	
WITH				
19	Review.Pet./50/2019	SMTI. BELA RANI DEVI @ DEBNATH Versus UNION OF INDIA AND 3 ORS.	MR. M CHANDA MS. S NATH MR. H DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
20	PIL(Suo Moto)/2/2020 FIXED	X X X X Versus IN RE - THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR, SR. ADV	GA, ASSAM

21	PIL/72/2020 B/O	MIRA BORTHAKUR GOSWAMI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MS. P BORAH	SC, A S E C SC, GDD SC, GMC
WITH				
22	PIL/81/2020	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MS. P ADHIKARI MR H I CHOUDHURY MR. P N GOSWAMI G UDDIN MR. K P PATHAK MR. D GOGOI	GA, ASSAM SC, ASEC
WITH				
23	WA/93/2020	SHYAMALI ROY AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K P PATHAK MR. H I CHOUDHURY	GA, ASSAM MR. N BORAH SC, ELECTION COMMISSION.
WITH				
24	PIL/21/2021	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MS. P ADHIKARI MR H I CHOUDHURY MR. K P PATHAK	SC, EC GA, ASSAM
25	PIL/13/2021 FIXED	HAZRAT ALI AND 4 ORS Versus THE STATE OF ASSAM AND 12 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
26	PIL/32/2021 FIXED	SYEDA MEHZEBIN RAHMAN Versus UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA MR I CHAKMA	GA, ASSAM MR H K DAS (R-7,8) MR. U PATHAK (R-7,8) ASSTT.S.G.I.
27	PIL/52/2021 FIXED	DWIJEN BHATTACHARYA AND ANR. Versus THE STATE OF ASSAM AND 11 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR H P NEPAL	GA, ASSAM SC, G M D A SC, GMC SC, FOREST
HEARING				
28	WP(C)/3758/2017 FIXED, WITH LCR 1 FILE	ATTAUR @ ATTAUR RAHMAN Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MR.M ALI	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/6042/2017 FIXED, WITH LCR 1 FILE	AIMONA BIBI @ AIMONA BIBI Versus THE UNION OF INDIA and 3 ORS.	MR A ISLAM MR.H R AHMED	GA, ASSAM(R2-4) ASSTT.S.G.I.R1

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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
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5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021
8)	MR. D BORAH	04-10-2021	To	06-10-2021
9)	MS J KALITA	04-10-2021	To	05-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	Cont.Cas(C)/349/2021 FIXED	SUKUMAR CHANDRA HALDAR Versus SMTI. ANURADHA SOME	MR B D DAS MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	
55	Cont.Cas(C)/356/2021 FIXED	DURGA KRISHNA STORE PVT LIMITED Versus ISHAN SHARMA AND ANR	MR. R HUSSAIN	
56	WITH WP(C)/279/2020	M/S DURGA KRISHNA STORE PVT LTD Versus INDIAN OIL CORPORATION AND 2 ORS	MR. R HUSSAIN MRS. S ROY	MR. M K CHOUDHURY MR. P BHARDWAJ (SC, I.O.C)
57	WITH WP(C)/3900/2020	M/S. DURGA KRISHNA STORE PVT. LTD. Versus INDIAN OIL CORPORATION LIMITED AND 6 ORS.	MR. R HUSSAIN MRS. S ROY	SC, I O C
	WITH I.A.(Civil)/1312/2021 in WP(C)/3900/2020	THE INDIAN OIL CORPORATION LTD. AND 6 ORS. Versus M/S. DURGA KRISHNA STORE PVT. LTD.	MR P BHARDWAJ	MR R HUSSAIN
58	WP(C)/5015/2021 FIXED	DILIP KUMAR BORAH AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P ROY MS S DAS MR M DEB	GA, ASSAM
59	WP(C)/5079/2021 FIXED (AT 2:00 P.M.)	M/S DARJEELING GARDENS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A SARMA MR B CHOUDHURY MR H KALITA	GA, ASSAM
60	WP(C)/5087/2021 FIXED	MORTOOZ ALI LASKAR AND 5 ORS. Versus THE STATE OF ASSAM AND 16 ORS.	MR. D CHAKRABARTY	GA, ASSAM
61	WP(C)/5129/2021 (CONECTED WITH ITEM NO. 21 IN THE DAILY CAUSE LIST) FIXED	M/S VAN ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS	MR. J PATOWARY MR. D HUSSAIN MR. R A CHOUDHURY MS S DAS	SC, NF RLY

62	WP(C)/5198/2021 B/O	MD. HASSEN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN MR. A SARMA	SC, CO OP
63	WP(C)/5206/2021 B/O	TIKENDRA MILI AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. R BORUAH	GA, ASSAM
ADMISSION				
64	WP(C)/2665/2021 B/O	MD ABDUL KADER Versus THE STATE OF ASSAM AND 6 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, CO OP GA, ASSAM
65	WP(C)/2981/2021 B/O	SIRIN RUKSANA BEGUM CHOUDHURY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, DRI

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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021
8)	MR. D BORAH	04-10-2021	To	06-10-2021
9)	MS J KALITA	04-10-2021	To	05-10-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
11	Mat.App./14/2021 B/O	SMTI. UMA RAY Versus MRIDUL RAY	MR. P J SAIKIA MR. P BORDOLOI	

LEAVE NOTE OF ADVOCATES FOR 01/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021
8)	MR. D BORAH	04-10-2021	To	06-10-2021
9)	MS J KALITA	04-10-2021	To	05-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED
27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/4972/2021 BY SLIP	DR LOKMAN ALI Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, HIGHER EDU

LEAVE NOTE OF ADVOCATES FOR 01/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
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6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021
8)	MR. D BORAH	04-10-2021	To	06-10-2021
9)	MS J KALITA	04-10-2021	To	05-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021
TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
63	I.A.(Civil)/1211/2021 B/O in WP(C)/2630/2021 WITH WP(C)/2630/2021	MILONTI BHUYAN Versus THE STATE OF ASSAM AND 8 ORS. RABINDRA RONGPI Versus THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM MR B P BORAH SC, K A A C MR. R C SAIKIA MS. K SAIKIA MR. N B GOHAIN SC, K A A C SC, PWD
ADMISSION				
64	WP(C)/7915/2015 FIXED	SMTI BANASHREE BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR.J K PARAJULI MR.G RAHUL MRS.N S PARAJULI MR.D M NATH	SC, SOCIAL WELFARE
65	WP(C)/1873/2021 B/O	ARMC-6000036Y COMMANDANT SHYAM SUNDAR SHAH Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
ORDERS				
66	Cont.Cas(C)/610/2019 B/O	JADAV CH. KUMAR AND 11 ORS. Versus NITIN KHADE AND 3 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. S NEWAR	MR. D SAIKIA MR. D SAIKIA MR. S BORA MR. S BORA
67	WP(C)/2899/2021 FIXED	SMTI BOGI @ KUNKUNI BORDOLOI Versus THE STATE OF ASSAM AND 2 ORS	MS P BARUAH MR. D C C PHUKAN T KAKATI	GA, ASSAM MR. U J SAIKIA (r-3) SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
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8)	MR. D BORAH	04-10-2021	To	06-10-2021
9)	MS J KALITA	04-10-2021	To	05-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,1st October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
67	AB/2148/2021 B/O	SULEMAN ALI @ SULEMAN AND ANR Versus STATE OF ASSAM	R RAHMAN	PP, ASSAM
68	Bail Appln./2469/2021 B/O	AKAN SAIKIA @ JAYGESWAR SAIKIA Versus THE STATE OF ASSAM	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	PP, ASSAM
69	Bail Appln./2610/2021 B/O	BIJOY MOHAN DEBNATH Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MR. S BISWAS MS R SAHA	PP, ASSAM
BAIL HEARING (BA)				
70	Bail Appln./2280/2021 FIXED	MOZAMMIL HAQUE Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
ORDERS				
71	I.A.(CrI.)/392/2021 WITH AB 4510/2019 (D/O) B/O in AB/4510/2019	AJMAL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR H R CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/10/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
71	Bail Appln./2501/2021 B/O	SUBASH AGARWAL AND ANR Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
MOTION (BA)				
72	Bail Appln./2558/2021 FIXED	CHOTU JHA @ CHHOTU JHA Versus THE STATE OF ASSAM	MR. B K DAS MR B DAS MR D J ADHIKARY	PP, ASSAM
73	Bail Appln./2611/2021 B/O	MINTU KUMBANG Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
74	Bail Appln./2612/2021 B/O	KUKID DAS Versus THE STATE OF ASSAM	MR. M BISWAS	PP, ASSAM
75	Bail Appln./2619/2021 B/O	FAIZUL ISLAM Versus THE STATE OF ASSAM	MR. R P SARMAH MS S P CHETRY	PP, ASSAM
BAIL HEARING (BA)				
76	Bail Appln./2121/2021 FIXED	AKKAS ALI Versus THE STATE OF ASSAM	MR. D SARMA	PP, ASSAM
77	Bail Appln./2234/2021 WITH OFFICE NOTE, FIXED	RAJATAP CHANDA Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
78	Bail Appln./2245/2021 FIXED	DINESH DAS Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
79	Bail Appln./2278/2021 FIXED	ANKUR MADHAB DEB Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/10/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
55	MFA/79/2011 CAVT. NO.O. 198/6/10	UNION OF INDIA, Versus M/S P.P. ENTERPRISES,	MSB DEVI MR.B SARMAH(Rly.Adv.) MR.N K DAS	MR.K P MAHESWARI MR.A GOYAL FOR CAVEATOR
WITHDRAWAL				
56	AB/2969/2021 B/O	PRASANTA TAMULY Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
57	AB/2970/2021 B/O	PRASANTA TAMULY Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
ADMISSION				
58	Crl.Pet./1351/2019 FIXED	SMT. HEMA BISHT AND 4 ORS. Versus STATE OF ASSAM AND ANR.	MR. S MITRA	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR. J. SINGH PP, ASSAM
BAIL HEARING (BA)				
59	Bail Appln./2350/2021 FIXED	DIBYAJYOTI DAS AND ANR. Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
STAY MATTERS				
60	Crl.Pet./667/2018 FIXED	GREEN HEALS HOSPITAL PVT. LTD. AND 6 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. J PATOWARY MS. C CHOUDHURY MS P DASGUPTA	MR. N J DUTTA MR. K D SARMA PP, ASSAM
WITH				
61	Crl.Pet./792/2018	WIPRO G.E.HEALTHCARE PVT. LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. H NATH MR D DAS MR S KHOUND	MR. N J DUTTA MR. K D SARMA PP, ASSAM

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